

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

कमांक - 19(2) न्याय / 2020

जयपुर, दिनांक : 15.12.2020

—आदेश—

माननीय राजस्थान उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा जिला न्यायाधीश सर्वम के अधिकारी Shri Rajendra Kumar-II, Judge, MACT No. 1, Jaipur Metropolitan-II को अपने पदीय कर्तव्य के अतिरिक्त Judge, MACT No.2, Jaipur Metropolitan-I के रिक्त पद पर अग्रिम आदेशों तक पीठासीन अधिकारी एतद्वारा नियुक्ति/पदस्थापित किया जाता है।

Notes:-

1. He Shall dispose off minimum 40% additional work as per circular of standard of work.
2. The cases in which there are directions of higher Court for time bound disposal, shall be decided on priority basis.

राज्यपाल की आज्ञा से

(विनोद कुमार भारवानी)
प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनाथे एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

- ✓ रजिस्ट्रार जनरल राजस्थान उच्च न्यायालय जोधपुर को उनके पत्र कमांक 4676 दिनांक 10.12.2020 के कम में।
2. Shri Rajendra Kumar-II, Judge, MACT No. 1, Jaipur Metropolitan-II (Raj) - 302016.
3. संबंधित अधिकारी की निजी पत्रावली।
4. संक्षेप पत्रावली।

(पुरुषोत्तम साल सेनी)
संयुक्त शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2020/4706

Date : 16.12.2020

Copy forwarded to the following for information and necessary action:-

- 1.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, RHC,Jodhpur/Bench, Jaipur.
- 2.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 3.P.S. to All Hon'ble Judges at Jodhpur.
- 4.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
- 5.The Secretary to the Government of Raj., Department of General Administration (Gr.2), Jaipur.
- 6.The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7.The Accountant General, Rajasthan, Jaipur.
- 8.The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 9.The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 10.All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 11.District & Sessions Judges, Jaipur Metropolitan-I/Jaipur Metropolitan-II/Concerned Posts/Treasury Officer, Jaipur Metropolitan.
- 12.Shri Rajendra Kumar-II, Judge, MACT No.1, Jaipur Metropolitan-II.
- 13.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 14.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/Sub.Court/Statistics/
Computer Cell/RJS Leave/Jr.Actt./Building Cell

REGISTRAR (ADMN.)